

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.186
TO BE ANSWERED ON 08.03.2018**

LOAD SHEDDING IN ANDAMAN AND NICOBAR ISLANDS

***186. SHRI BISHNU PADA RAY:**

**Will the Minister of POWER
be pleased to state:**

(a) whether the general public made agitation/dharna/protest against the UT Administration on account of unlimited load shedding in Andaman and Nicobar Islands;

(b) if so, the details thereof along with the reaction of the Government thereto and the action taken by the Administration to restore the power supply in the Islands;

(c) whether the Government has received demand from the Member of Parliament representing Andaman and Nicobar Islands vide letter No. 97/MP/ANI/Perl/2017/Del-743 dated 21.12.2017 for resolving the power crisis in Andaman and Nicobar Islands; and

(d) if so, the action taken/proposed to be taken by the Government to provide uninterrupted/24x7 power supply in the Islands?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.186 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018 REGARDING LOAD SHEDDING IN ANDAMAN AND NICOBAR ISLANDS.

(a) to (d) : People protested against the UT Administration of Andaman and Nicobar Islands against the load shedding due to sudden closure of 20 MW Plant, Bambooflat during July, 2017. In this regard, a letter from Hon'ble Member of Parliament representing Andaman and Nicobar dated 21.12.2017 has also been received in the Ministry of Power, Government of India.

The steps taken for improvement of power supply position in Andaman & Nicobar (A&N) Islands are as under:-

- i. Administration of Andaman & Nicobar Islands has signed an agreement on 27.07.2017 with M/s Sudhir Ready Genset Consortium, New Delhi for supply of 10 MW continuous power to Electricity Department, A&N Administration for a period of 02 years.**
- ii. The Department of Power, Andaman and Nicobar Islands placed a Letter of Award on 01.09.2017 for establishment of 15 MW Power Plant to procure power from M/s Perennial Technologies Pvt. Ltd., Pune but the firm backed out from executing the project and the Earnest Money Deposit (EMD) by the firm has been forfeited.**
- iii. A meeting was held on 10.01.2018 in the Ministry of Power, Government of India and following decisions were taken to augment power supply in A&N Islands:**
 - NTPC has been entrusted to establish 15 MW Power Plant in South Andaman before 31st March 2018 as a short term solution to tide over the present power crisis.**
 - To set up 50 MW Liquefied Natural Gas (LNG) based power plant for ensuring availability of firm power round the clock.**
 - NTPC Ltd. and NLC India Ltd. to setup solar power plants of 25 MW and 20 MW capacity respectively along with requisite Battery Energy Storage System (BESS) to absorb the intermittencies due to cloud movement etc.**
- iv. Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) & Integrated Power Development Scheme (IPDS) the following steps have been taken:**
 - The Detailed Project Reports (DPRs) submitted by the Electricity Department of A&N were approved by the Monitoring Committee.**
 - The Monitoring Committee has sanctioned Rs. 20.96 Crores for DDUGJY & Rs 17.86 Crores for Integrated Power Development Scheme (IPDS) in accordance with the DPRs submitted by the Electricity Department.**
